

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
SHAHDARA DISTRICT, KARKARDOOMA COURTS, DELHI**

**ORDER**

In partial modification of earlier posting & transfer order no. 10655-663/Admn./P&T/SHD/KKD/2022 dated 25.11.2022, it is hereby directed that the said order in respect of Ms. Anjali Nirwan, P.A. earlier posted in the Court of Ms. Preeti Parewa, CMM, Shahdara District, Karkardooma Courts, Delhi stands cancelled.

Rest of the conditions/directions shall remain same.

*Shalinder*  
**(SHALINDER KAUR)**

Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

No. 12266-274/Admn./P&T/SHD/KKD/2022 Dated 12/12/22

Copy forwarded for information and necessary action to:

1. The Principal District & Sessions Judge (HQ), Delhi.
2. The Admn. Officer (Judl.), Admn. I, O/o Ld. Principal District & Sessions Judge (HQ), Delhi.
3. The Officer-In-Charge, Administration Branch, Shahdara District, Karkardooma Court, Delhi.
4. The Accounts Officer, Accounts Branch, Shahdara District, Karkardooma Court, Delhi.
5. Officers/Officials concerned.
6. Dealing Officials Personal File/Leave/CR.
7. Dealing Official, "LAYERS" Seat, Administration Branch, Tis Hazari Courts, Delhi.
8. PS to the undersigned. ✓
9. Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.

*Shalinder*  
Principal District & Sessions Judge  
Shahdara District, KKD Courts, Delhi.

website